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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.Devaraj & Another
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYA SHANKAR ADV. FOR RESPONDENTS R. Vidhya Shankar

D. PERUMAN SARANYAN
A.M. ILANGO

For petitioners / 42.
Counsel for R11



ORDER

Shri D Peruman Saranyan, counsel for petitioners present. Shri R Vidhya Shankar, counsel for R1 to R3, R7 to R10, R13 to R15 and Shri A M Ilango, counsel for R11 are present. Both the sides sought time for submitting arguments in CA 36/2016. Time extended at request. Put up on **01.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)